

ITEM NO.1609

COURT NO.15

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 808/2021

GITISHREE PANDA

Petitioner(s)

VERSUS

RAJEEV JHA

Respondent(s)

(FOR ADMISSION and IA No.49728/2021-EX-PARTE STAY  
IA No. 49728/2021 - EX-PARTE STAY)

WITH

T.P.(C) No. 2096/2021 (XVI-A)

(FOR ADMISSION and IA No.148671/2021-EX-PARTE STAY)

Date : 02-05-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties

Ms. Aswathi M.K., AOR

Mr. Gautam Mukherjee, Sr.Adv.

Ms. Uttara Babbar, AOR

Mr. Manan Bansal, Adv.

Mr. Suchit Mohanty, Adv.

Ms. Vandana Mohanty, Adv.

Mr. Samrath Mohanty, Adv.

Mr. Rahul Pratap, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 09.05.2022.

(JATINDER KAUR)  
SENIOR PERSONAL ASSISTANT

(RENU KALIA)  
BRANCH OFFICER

